

**BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA**

Appeal No.5 Of 2025

Nabin Nanda ... Appellant

-Versus-

Member Secretary, SEIAA And Others ... Respondents

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Jaipur

Dtd. 16/02/26

c.u. put
ADVOCATE

For the Respondent No.6

(PRAVAT KUMAR MUDULI)

ADVOCATE

Email:- pravatmuduli2007@gmail.com

Mob. No.9861143461

For P.S.K. Infrastructures and Projects Pvt. Ltd.
Pravata Ramnarayan
Authorised Signatory



BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA

Appeal No.5 Of 2025

Nabin Nanda ... Appellant
-Versus-
Member Secretary, SEIAA And Others ... Respondents

AFFIDAVIT ON BEHALF OF RESPONDENT NO.6:

I, Sri Putta Ramanaiah, aged about 45 years, S/o. Putta Narayan, Project Manager, M/s. PSK Infrastructures & Projects Pvt. Ltd., At – Plot No.477/220, Kusumpur, Balabhadrapur, Raghudaspur, Dist. – Kendrapara, Odisha, PIN – 754217, do hereby solemnly affirm and state as follows :

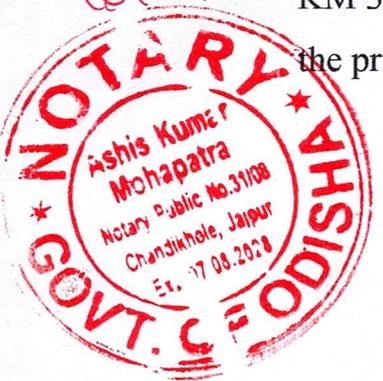
1. That, I am the abovenamed Deponent and have been duly authorized to make and affirm this Affidavit for and on behalf of Respondent No.6.
2. That, I have gone through the contents of the Appeal Memo as well as the documents annexed thereto and understood the contents thereof. I am otherwise acquainted with the facts of present case and competent to swear this Affidavit by virtue of my Office.
3. That, on 31.03.2023, Respondent No.6 has been awarded the work of “Rehabilitation and Upgradation from 4 to 8 laning of Chandikhole – Paradip Section of NH – 53 from KM : 18.000 to KM 39.000 in the State of Odisha” by NHAI. Road Metal is one of the prime material involved in execution of the Project.



Putta Ramanaiah
Authorized Signatory
For PSK Infrastructures and Projects Pvt. Ltd.

E.N. Putta

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06/02/25*



4. That, on 08.12.2023, Respondent No.6 submitted necessary application before the Mining Officer, Dhenkanal for grant of Quarry Permit under the provisions of the Odisha Minor Minerals Concession Rules, 2016. Till date, no Quarry Permit has been granted in favour of the Respondent No.6. Relevant to mention here that Chapter-V of Odisha Minor Minerals Concession Rules, 2016 provides for grant of Quarry Permit in favour of persons or Firm or Company executing Government Project.

5. That, on 14.10.2024, Respondent No.6 received the duly Approved Mining Plan in respect of area measuring 4.492 Hects. (11.10 Acres) of Plot Nos.6890 & 6890/9993 of Khata No.1433/1812 of Village – Nihalprasad of Gondia Tahasil in the district of Dhenkanal.

6. That, on 02.11.2024, Respondent No.6 submitted application to SEIAA for grant of Environmental Clearance over an area of 4.492 Hects. (11.10 Acres) in Village – Nihalprasad of Gondia Tahasil of Dhenkanal district in Odisha. After several compliances from time to time, the Environmental Clearance was granted on 05.05.2025 which has been annexed as Annexure-1 to Appeal Memorandum.

7. That, a bare perusal of Annexure-2 of the Environmental Clearance (at Page-34 of Appeal Memorandum) clearly shows that the grant of Environmental Clearance was a conditional one i.e. subject to the approval of DSR, Dhenkanal and also subject to compliance of twelve (12) nos. of additional conditions. Hence, it is evident that unless and until the DSR, Dhenkanal is approved by the SEIAA, Odisha, Environmental Clearance granted on 05.05.2025 cannot be used for grant of Quarry Permit. Paragraph-

For PSK Infrastructures and Projects Pvt. Ltd.

Putta Raman Das

Authorised Signatory

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4 of Counter Affidavit of Respondent Nos.3, 4 & 5 reveals that DSR of Dhenkanal district has been approved by the SEIAA on 21.05.2025.

8. That, due to pendency of the accompanying Appeal, the Respondent No.6 has not been able to obtain the CTO nor the Quarry Permit to start mining operation, even though the Respondent No.6 has obtained the CTE.

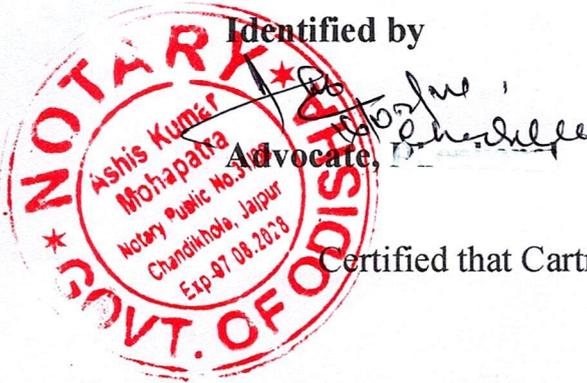
9. That, it is submitted that as and when all the Statutory Clearances required to start the mining operation are obtained from the respective Authorities, the Respondent No.6 will start mining operation.

10. That, the facts stated above are true to the best of my knowledge and belief.

For PSK Infrastructures and Projects Pvt.-Ltd.

Putta Ramandeh
Authorized Signatory
DEPONENT

Identified by



Advocate, *[Signature]*

Certified that Cartridge Papers are not available.

[Signature]

ADVOCATE

[Signature]

Ashis Kumar Mohapatra
Notary Public No-31108
Chandikhole, Jaipur, Odisha



Appeal No.5 Of 2025 Add label



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Date 18 Feb 2026, 11:24

See security details

Sir/Madam,

Please find enclosed herewith the copy of Affidavit of Respondent No.6 for your kind perusal and consideration.

Thanking you.

Yours faithfully,
Pravat

Pravat Kumar Muduli
At-Shaikh Bazar (Bana Bagicha),
P.O. Tulasipur, Dist. Cuttack (Odisha)
PIN-753008
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